

**SUPPLY OF IRON AND STEEL GOODS TO  
SMALL SCALE INDUSTRIES**

\*565. SHRI K. P. SUBRAMANIA  
MENON:

DR. K. MATHEW KURIAN:

Will the Minister of STEEL AND  
MINES/ इस्पात और खान मंत्र, be pleased  
to state :

(a) whether Government will consider to supply iron and steel goods for the small-scale industries in Kerala on a controlled price;

(b) whether Government have received any memorandum from the small scale industrialists with regard to this;

(c) if so, the details thereof; and

(d) by when the decision is likely to be taken?

THE MINISTER OF STEEL AND  
MINES/ TO, a aft wiXH \*T5ft SHRI S.  
MOHAN KUMARAMANGALAM) :

(a) All items of iron and steel are sold by the main producers throughout the country, including the State of Kerala, at uniform price fixed by the Joint Plant Committee. Small quantities of steel materials—less than a wagon load—are distributed at regulated uniform prices throughout the stockyards of the main producer, spread over the country. In Kerala there is a stockyard each of Hindustan Steel Ltd. and TISCO at Cochin, which cater to the requirements of the actual consumers in Small Scale Sector in that State.

(b) No, Sir.

(c) and (d) Do not arise.

**PAYMENT OF WAGES BY NEW DIMA-  
GORIA COAL COMPANY, SULANPUR, EST  
BENGAL**

\*566. SHRI SASANKASEKHAR  
SANYAL: SHRI NIREN  
GHOSH:

Will the Minister of LABOUR AND  
REHABILITATION/ श्रम और पुनर्वास  
«fcft be pleased to state :

(a) whether it is a fact that the management of New Dimagoria Coal Company, Sulanpur District in West Bengal is refusing to pay the wages of the workers for the last two months;

(b) if so, the details thereof;

(c) whether any action has been taken by Government to insist upon the management to pay the due wages; and

(d) if not, the reasons therefor?

THE MINISTER OF LABOUR AND  
REHABILITATION/ST\* 3fk T\*-Wfa itfi  
(SHRI R. K. KHADILKAR): (a) No, Sir.

(b) to (d) Do not arise.

**STRIKE IN BHURKUNDA COLLIERY OF  
N.C.D.C.**

\*567. DR. K. MATHEW KURIAN:

SHRI SALIL KUMAR GAN-  
GULY:

SHRI MONORANJAN ROY:

Will the Minister of STEEL AND  
MINES/ इस्पात और खान मंत्र, be pleased  
to state :

(a) whether it is a fact that the coal miners of NCDC's Bhurkunda Colliery in Hazaribagh District, Bihar went on a strike recently;

(b) if so, the reasons therefor;

(c) whether any measures have been taken to meet their demands;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STEEL AND  
MINES/ इस्पात और खान मंत्र, (SHRI S.  
MOHAN KUMARAMANGALAM) :

(a) and (b) Yes, Sir. A Section of the  
j workers were on strike without prior  
I notice from 15th to 18th March, 1971.

(c) to (e) After the strike had commenced, a demand was presented by the union of the striking workmen for immediate supply of miner's boots. After j discussions between the representatives of the workers and the local manage-j ment, it was agreed that as miner's boots ! of the prescribed type were not being manufactured presently, 'Huntertype' canvas boots might be supplied to them for the present.

\*568. [Transferred to the 16th June,  
1971.]

**LOSSES SUFFERED BY THE NATIONAL  
COAL DEVELOPMENT CORPORATION**

\*569. SHRI G. R. PATEL: Will  
the Minister of STEEL AND MINES/  
इस्पात और खान मंत्र, be pleased to state:

(a) whether it is a fact that National Coal Development Corporation has suffered a loss during 1970-71 while it earned profits of more than a crore in the preceding year;